

ITEM NO.101

Court 2 (Video Conferencing)

SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3699-3700/2018

PSA SICAL TERMINALS PVT. LTD.

Appellant(s)

VERSUS

THE BOARD OF TRUSTEES OF V.O.CHIDAMBRANAR
 PORT TRUST TUTICORIN & ORS.

Respondent(s)

(IA No. 6751/2021 - APPROPRIATE ORDERS/DIRECTIONS)
 (IA No. 120305/2018 - CLARIFICATION/DIRECTION)
 (IA No. 64977/2018 - INTERLOCUTARY APPLICATION)
 (IA No. 9997/2018 - RECTIFICATION OF CLERICAL ERROR)

Date : 15-07-2021 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
 HON'BLE MR. JUSTICE B.R. GAVAI

For Appellant(s)

Dr. A.M. Singhvi, Sr. Adv.
 Mr. Gopal Jain, Sr. Adv.
 Mr. Sonal Jain, AOR
 Mr. Zerick Dastur, Adv.
 Ms. Sneha Sheth, Adv.
 Mr. Ishkaran Singh, Adv.
 Ms. Archana Uppuluri, Adv.
 Ms. Kajal Sharma, Adv.

For Respondent(s)

Mrs. Madhvi Dewan, ASG
 Mr. Keshav Thakur, Adv.
 Mr. Ayush Puri, Adv.
 Mr. Mahesh Prasad, Adv.
 Mr. Shikhar Sardana, Adv.
 Mr. Ajay Singh, Adv.
 Mr. Babu Malayil, Adv.
 Mr. Rajesh Singh Chauhan, AOR

UPON hearing the counsel the Court made the following
 O R D E R

Heard the learned Additional Solicitor General and the learned senior counsel and learned counsel appearing for the parties at length.

Arguments concluded.

Judgment reserved.

Written submissions, if any, be filed within two days.

**(JAYANT KUMAR ARORA)
COURT MASTER**

**(NISHA TRIPATHI)
BRANCH OFFICER**